

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **23.04.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 155/2025 Delay in refiling IA No. 414 & 593/2025	Bulusu Bhanu Teja Erstwhile Director of Therdose Pharma Pvt. Ltd. Vs Therdose Pharma Pvt. Ltd. & 6 Ors.	Mr. VVSN Raju	
2.	Comp App (AT) (CH) (Ins) No. 213/2025	Amier Hamsa Ali Abbas Rawther Liquidator of LSML Pvt. Ltd. Vs Chairman/Managing Director, NLC India Ltd.	Ms. Jayanthi K Shah	
3.	Comp App (AT) (CH) (Ins) No. 215/2025 For Condone Delay IA No. 595/2025	Andaman & Nicobar Administration Vs Indo Aquatics Ltd. & 4 Ors.	Dr. G Babu	Maddila Meher Saketh Ram For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 206/2025 For Condone Delay IA No. 582/2025 For Stay IA No. 583/2025 <b>(With defects)</b>	Assistant Commissioner State Goods and Services Tax Dept. Vs CA Rajendran PR RP of Asten Realtors Pvt. Ltd. & Anr.	Mr. EK Kumaresan	
5.	Comp App (AT) (CH) (Ins) No. 210/2025 For Exemption IA No. 587/2025 <b>(With defects)</b>	Atlantic Spinning and Weaving Mills Ltd. Vs Karnataka State Industrial Investment and Development Corporation Limited & Anr.	Mr. VV Sivakumar	

6.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025  <b>(With defects)</b>	A B Jagadeesan Vs A Arumugam RP of Hamsini Foundations Pvt Ltd & 2 Ors.	Mr.S Sathiyarayanan	
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For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P. Venkateswara Rao & 14 Ors  <b>WITH</b>	Mr. VVSN Raju Mr. Roshan Atiq	Mr. Rahul Balaji- R12
8.	IA No. 469/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs The Liquidator, Kanakadhara Ventures Pvt. Ltd, Rajesh Chillale & 10 Ors.	Mr. Vikram Hegde	
9.	Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024	Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd.	Mr. VV Sivakumar	Mr. Y. Suryanarayana
10.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.  <b>WITH</b>	Ms. R Moneshaa	Mr. F Raymond Albyness Ms. Lakshana Viravalli
11.	IA No. 442/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd	Ms. R Moneshaa	Mr. F Raymond Albyness Ms. Lakshana Viravalli

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 577/2025 (For Urgent listing) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 Contempt Appln. IA No. 487/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. Mayan H Jain	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar- R2

13.	IA No. 579/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.	Mr. Satish Rai	Ms. P Chitra Nirmala R3
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Ltd. Vs Dantu Indu Sekhar, Erstwhile RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. <b>WITH</b>	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana R3
15.	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, ErstwhileRP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana R3
16.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. <b>WITH</b>	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness Ms. Lakshana Viravalli
17.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness Ms. Lakshana Viravalli
18.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, SAMB <b>WITH</b>	Mr. V Arvind Rajagopal	Mr.R Sugumaran
19.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor and Promoter, Sri Venkatram Spinners Pvt. Ltd. Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt. Ltd. & 4 Ors.	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2

20.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. <b>WITH</b>	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
21.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
22.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
23.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional docs IA No. 1283/2024	Ashok Chattaraj Director of Siesta Hospitality Services Ltd. Vs Vistra ITCL (India) Ltd. & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
24.	Comp App (AT) (CH) (Ins) No. 75/2025	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt. Ltd. Vs Baisetty Ajay Kumar & Anr.	Mr. Y Suryanarayana	
25.	Comp App (AT) (CH) (Ins) No. 76/2025	Immaneni Eswara Rao Vs Bank of India	Mr. Y Suryanarayana	
26.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu Commercial Taxes & Registration Department Represented by Deputy Commissioner (ST)-IV Vs S.Rajendran RP of Empee Distilleries Ltd & Anr.	Mr. B Vijay	
27.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr. <b>WITH</b>	Mr. Anirudh Krishnan	Mr. D Ebenezar Inbaraj For Caveator
28.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No. 133/2021 (Comp App (AT) No.25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
30.	TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Pvt. Ltd. & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1 R7
31.	TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
32.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Southern Power Distribution Company of Telangana Ltd. Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd. & Anr.	Mr. AS Aravind	Mr. Y Suryanarayana R1 Mr. Shabbeer Ahmed R2
33.	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer, SGST Dept. Kerala State Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
34.	Comp App (AT) (CH) (Ins) No. 318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan R1
35.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. P Giridharan R3, R5
36.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. Ltd. Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
37.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana

38.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
40.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL People Tech Pvt. Ltd. <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
41.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana
42.	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan
43.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Rennergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
44.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2
45.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
46.	Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarel Jain, Proprietor of Kawarel & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

By the order of Hon’ble Member (Judicial)

Chennai Bench

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